

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.279
TO BE ANSWERED ON 17.11.2016

Targets under Drinking Water and Sanitation Schemes

279. SHRI GODSEHEMANTTUKARAM :

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of targets set and achievements made under drinking water and sanitation schemes during each of the last three years, State/UT-wise;
- (b) the details of the proposals received by the Union Government from various States under the said schemes; and
- (c) the action taken by the Government on the said proposals?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The State/UT-wise details of targets set and achievements made under National Rural Drinking Water Programme (NRDWP) during each of the last three years are at **Annexure-I**.

Swachh Bharat Mission (SBM) : Since Swachh Bharat Mission (Gramin) is demand driven programme, hence no State/UT-wise targets are fixed. However, State/UT-wise, number of Individual household latrines constructed during last three years is at **Annexure-II**.

- (b) & (c) Under NRDWP, the execution of rural drinking water supply is done by the States. The rural drinking water supply to be taken up are approved by the State Level Scheme Sanctioning Committee (SLSSC). The States do not send their schemes to the Ministry for approval. Funds under NRDWP are released to the States in two instalments. In the year 2016-17, first instalments of funds to

the tune of Rs. 1986.66 crores have been released to the States early in the month of April-May 2016. Second instalment of funds are released after getting the proposals for requirement of funds from the States along with utilization certificate and other requisite documents as per the guidelines. During 2016-17, as on 11.11.2016, State Govt. of Andhra Pradesh, Bihar, Haryana, Jharkhand, Madhya Pradesh, Meghalaya, Odisha, Sikkim, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal have submitted their proposals for release of 2nd instalment of NRDWP funds. After examination of the proposals, the Ministry releases the fund and till date, funds have been released to State Govt. of Jharkhand, Tripura, Odisha, Telangana and Madhya Pradesh.

Swachh Bharat Mission(SBM) : Under the Swachh Bharat Mission (Gramin), Annual Implementation Plan (AIPs) are received from the States and sanctioned.

Annexure-I							
Annexure referred to in part (a) of Lok Sabha Unstarred Q.No. 279 for answer on 17.11.2016							
S.No.	State	2013-14		2014-15		2015-16	
		Target	Achievement	Target	Achievement	Target	Achievement
1	Andaman And Nicobar	0	0	4	0	5	0
2	Andhra Pradesh	5798	6378	2744	2819	980	1905
3	Arunachal Pradesh	304	369	248	214	217	143
4	Assam	7175	6552	9938	6399	3993	1659
5	Bihar	13832	12787	13000	12236	5692	7189
6	Chandigarh	0	0	0	0	0	0
7	Chattisgarh	10700	11832	10900	12173	3894	3670
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Goa	0	0	0	0	2	0
11	Gujarat	1050	4085	1075	2498	961	1193
12	Haryana	818	702	534	523	248	317
13	Himachal Pradesh	2500	2587	2500	2560	1115	1536
14	Jammu And Kashmir	955	901	803	642	359	233
15	Jharkhand	12132	12546	16535	9185	7307	1868
16	Karnataka	10378	17522	10003	15398	4551	19791
17	Kerala	924	356	1000	221	429	432
18	Lakshadweep	0	0	0	0	0	0
19	Madhya Pradesh	13050	13858	10876	12378	5421	11478
20	Maharashtra	4713	4064	4200	3747	1611	1566
21	Manipur	250	260	200	224	52	80
22	Meghalaya	616	549	200	285	280	242
23	Mizoram	45	57	52	51	31	28
24	Nagaland	85	155	120	190	24	168
25	Odisha	13500	18447	13500	20521	8620	15224
26	Puducherry	23	0	23	0	5	0
27	Punjab	1939	1227	1850	570	261	251
28	Rajasthan	2990	4244	3173	3513	1963	2763
29	Sikkim	200	87	200	128	45	81
30	Tamil Nadu	6000	5742	4805	8622	1494	1390
31	Telangana	0	0	2057	2143	802	1669
32	Tripura	1178	1120	1382	1538	525	938
33	Uttar Pradesh	25000	22666	24500	10461	2334	4300
34	Uttarakhand	1083	988	1056	976	473	479
35	West Bengal	4600	3347	4620	5891	2497	5295
Total		141838	153428	142098	136106	56191	85888

Annexure-II

**Statement referred in part (a) of the reply to LS Un-starred Q No.279 due for reply on 17-11-16
State/UT-wise Individual household latrines (IHHLs) constructed during last three years**

S.N.	State/UT	2013-14	2014-15	2015-16
1	A & N Islands			
2	Andhra Pradesh	138721	213867	354996
3	Arunachal Pradesh	14433	12902	19439
4	Assam	160602	148237	465545
5	Bihar	161646	165457	427038
6	Chhattisgarh	67457	39128	357107
7	D & N Haveli	0	0	
8	Goa	0	0	28637
9	Gujarat	155268	335762	922728
10	Haryana	116426	107765	132661
11	Himachal Pradesh	9170	54265	66632
12	Jammu & Kashmir	70884	8496	64665
13	Jharkhand	76818	98512	315130
14	Karnataka	505697	791687	533011
15	Kerala	39601	34101	11752
16	Madhya Pradesh	515583	521739	1022566
17	Maharashtra	559042	500897	889170
18	Manipur	35442	27860	47636
19	Meghalaya	29012	42002	44129
20	Mizoram	4524	534	6026
21	Nagaland	20102	0	22617
22	Odisha	33759	130925	1329832
23	Puducherry	0	0	0
24	Punjab	3912	9887	71543
25	Rajasthan	266197	653306	2164590
26	Sikkim	3443	3562	3707
27	Tamil Nadu	313402	378162	948287
28	Telangana	180682	130725	240168
29	Tripura	6077	24869	61173
30	Uttar Pradesh	789092	515427	694487
31	Uttarakhand	91084	57833	64030
32	West Bengal	608218	847080	1432065
	Total	4976294	5854987	12741367